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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 26.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 229/16	TP 87/17	Hearing	433(e)	Karnataka State Financial Corpo ration Vs Processor Systems Pvt. Ltd.	

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

Yogesh No.2 1 9886770548 2) 9448049151

Represent for
Petronel behalf

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You Togethroils

behalf of S. G. Padil

26/4/20 F

Counsel for petitioner is present. No representation for respondent. Counsel for petitioner requested time to comply the relevant provisions and rules framed under the I&B Code. Time granted till 15.06.2017. Meanwhile, counsel for respondent to file objections, if any.

MEMBER (J)

MEMBER (T)